

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

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T.P. No. 159/KB/2016
Rest. A. No. 622/KB/2018
CP No. 1096/2016

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JULY, 2018, 10:30 A.M.

Name of the Company	First Dolphin Trading LLC -Vs- AKS Minerals Pvt. Ltd.		
Under Section	433, 434, 439		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) MR. REETOBROTO MITRA } Advs
2) MS. LABANYASREE SINHA } for petitioner
Hine
24/7/18

Mr. D. N. Sharma, Adv
Mr. Shaileendra Jain, Adv
Ms. Swati Aggarwal, Adv
For respondent
24/7/18

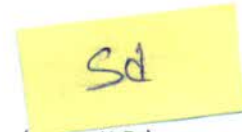
ORDER

Ld. Counsel for petitioner is present.

Ld. Counsel appearing for the respondent sought time to file Vakalatnama, Board Resolution and reply affidavit. Time is granted.

Vakalatnama and board resolution to be filed within 3 days and reply affidavit within 10 days by serving copy of reply affidavit to the petitioner and petitioner is directed to file rejoinder if any within 7 days of the date of receipt of reply affidavit.

List it for further consideration on 12/09/2018.



(Jinan K.R.)
Member (J)